

SECTION-XVI

LISTED ON: 02.11.2015

COURT NO.: 9

ITEM NO. : 35

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION No.1-5

(Application for permission to file SLP)

IN

**PETITION FOR SPECIAL LEAVE TO APPEAL (C)CC. NO.19482 of
2015**

(With prayer for interim-relief)

with

INTERLOCUTORY APPLICATION No.

(Application for condonation of delay in filing SLP)

with

INTERLOCUTORY APPLICATION No.

(Application for Exemption from filing O.T.)

IN

RUPESH KUMAR & ORS.

...Petitioners

Versus

THE STATE OF BIHAR & ORS.

...Respondents

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed by Mr. Amit Pawan, Advocate against the impugned final Judgment dated the 19.5.2015 passed by the High Court of Judicature at Patna in LPA No.745/2014.

It is submitted that there is delay of 52 days in filing the SLP against order dated 19.5.2015.

It is further submitted that SLP(C) No. 24845-47/2015 arising out of common order is pending before the Hon'ble court in which the Hon'ble Court has on 04.9.2015 directed to issue notice(copy enclosed).

The matter is listed before the Hon'ble Court with this Office report.

Dated this the 27th day of October, 2015.

ASSISTANT REGISTRAR

Copy to: Mr. Amit Pawan, Advocate

ASSISTANT REGISTRAR